

1	2
Mizoram	- 29.00
Madhya Pradesh	- 13.49
Nagaland	- 57.25
Orissa	- 11.00
Punjab	- 150.00
Rajasthan	- 25.00
Uttar Pradesh	- 17.25
Tamil Nadu	- 63.00
West Bengal	- 30.00

Unfair Investigation

2086. SHRI MANGAL RAM PREMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "City Court assails police for 'Totally unfair' investigation Accused was in jail for 3 years, without evidence" appearing in *The Times of India* dated June 28, 1997;

(b) if so, the facts of the case mentioned therein; and

(c) the action proposed to be taken by the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) The accused was acquitted by the Court essentially on the ground that the investigation has failed to reveal any material evidence in support of the charges made against him.

(c) The Deputy Commissioner of Police concerned has been asked to take appropriate action against the Inspector of police involved in the case.

Anti- Rabies Vaccine

2087. SHRI PRADEEP BHATTACHARYA :
SHRI BANWARI LAL PUROHIT :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Lack of equipment hampers vaccine production", appearing in the *Statesman* dated June 23, 1997;

(b) if so, whether Pasteur Institute at Calcutta has not produced even a single vial of anti-rabies vaccine from the last five years;

(c) if so, the reasons therefor; and

(d) the steps proposed to be taken, to streamline the functioning of the Institute and to start the production of anti-rabies vaccine ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) to (d) Information is being collected and will be laid on the Table of the House.

Irregularities in NDDB

2088. SHRI MANOJ KUMAR SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Government tablediluted note in House" appearing in *The Hindustan Times* dated June 7, 1997;

(b) if so, the details thereof ; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) The 30th Annual Report of the NDDB for the year 1995-96 alongwith Review Report was sent to the Secretariats of Lok Sabha and Rajya Sabha on 10th April, 1997, for laying on Table of both the Houses. Later the Government felt that the Review Report does not cover all the points. Accordingly, the previous report which was not placed before the House was withdrawn and a fresh review report sent to Rajya Sabha/Lok Sabha Sectt. on 15-5-97.

(c) Question does not arise in view of (b) above.

Decline in Foodgrains

2089. SHRI KODANDA RAMAIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether agricultural production has declined in some parts of the country due to non-availability of fertilisers and seeds to the farming community ;

(b) if so, the details thereof, State-wise ; and

(c) the steps taken/proposed to be taken to reverse the trend and ensure proper land use pattern, crop-wise?